

TA 1764/87

DR(J)

case 10.09.93

This is ~~to be~~ listed today
but due to General Adjourn-
ment of Sri ~~Shri~~ Kumar
counsel for the Applicant and
Sri N.K. Varma counsel for the
respondent. ~~Let~~ ^{this case could not be listed today but} Let this case
be listed before the Hon'ble
Bench for hearing on 17.11.93

Law

DR(J)

17/11/93

Hon. Mr Justice R.K. Verma, J.C.
Hon. Miss. Usha Sen, A.M.

None for the notice on
account of resolution of the
Bar Adjournment.

Bar
Adj